

## LOK SABHA DEBATES

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### LOK SABHA

Thursday, 27th March, 1958.

The Lok Sabha met at Eleven of the Clock

[MR. SPEAKER in the Chair]

### ORAL ANSWERS TO QUESTIONS

#### Shifting of D.V.C. Headquarters

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\*1243. { Shri Gajendra Prasad Sinha:  
Pandit D. N. Tiwary:

Will the Minister of Irrigation and Power be pleased to refer to the reply given to Unstarred Question No. 1936 on the 19th December, 1957 and state the latest position regarding the proposal to shift the Damodar Valley Corporation Headquarters from Calcutta to Bihar?

**The Minister of Irrigation and Power (Shri S. K. Patil):** No decision has so far been taken on the proposal of the Government of Bihar to shift the headquarters of the Damodar Valley Corporation to Bihar. The matter is to be discussed at the next Conference of the participating Governments. No date has yet been fixed for this Conference.

**Shri Gajendra Prasad Sinha:** Originally it was planned that as long as the construction will continue, the headquarters will be at Calcutta and after that it will be shifted to Bihar. In reply to Question No. 1936, the same answer was given by the hon. Minister. May I know if there is any further chance of taking a decision early?

**Shri S. K. Patil:** The D.V.C. appointed an enquiry committee in 1953. They did recommend that the headquarters should be shifted to Maithon and a part of it to another place, Ranchi or somewhere. After that, there was discussion again and again year after year. Special difficulties have been pointed out and they are meeting again. No final decision has as yet been taken, but there is always a chance of doing it.

**Shri Gajendra Prasad Sinha:** When once a decision has been taken to shift to any part of Bihar, may I know what are the main difficulties coming in the way?

**Shri S. K. Patil:** There is a representative of Bihar even in the D.V.C. and these difficulties are being commonly discussed by both the Governments with a view to arriving at a satisfactory solution. I do not want to go into all these reasons. There are reasons given as to why it should not be shifted to Bihar, but that is a long narration.

**Dr. Ram Subhag Singh:** May I know whether the site acquired at Ranchi and the materials collected there have all been disposed of?

**Shri S. K. Patil:** I would not be able to say that without notice. But I can assure my hon. friend that a skeleton administrative office in Ranchi is being proposed and will be functioning very soon.

**Shri N. R. Munisamy:** May I know what is the range of operation of the D.V.C. being situated in Calcutta as its headquarters?

**Shri S. K. Patil:** So far as the range of operation is concerned, because it is in Calcutta, there is proximity with

the outside world in a much quicker way than at other places. That is their claim, but that claim is not accepted by Government, because it is under consideration. They are meeting again to finally decide what is to be done about it.

**Shri Barman:** After the construction is complete, may I know whether Government have considered it to be a necessity to undergo extensive expenditure in constructing the headquarters at some other place, except the engineering department, which is at present being carried on with the existing buildings?

**Shri S. K. Patil:** That is exactly one of the reasons why the D.V.C. has been saying that accommodation for 850 people that would have to be shifted would cost quite a lot of money. That is the main point as to why there is reluctance in shifting the headquarters to other places.

**Shri Gajendra Prasad Sinha:** Is it not a fact that Calcutta is already sufficiently congested and there is plenty of space in Bihar?

**Shri S. K. Patil:** These 850 people are happily living in that congested area.

**Mr. Speaker:** The advantage in Calcutta is that some portion of D.V.C. is there.

पशुओं के प्रति निर्दयता निवारण समिति

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 { श्री भक्त दर्शन :  
 † १२४४. { श्री स० चं साधन :  
 { श्री बी चं शर्मा :

क्या कृषि तथा कृषि मंत्री १५ नवम्बर १९५७ के तारांकित प्रश्न संख्या १९९ के उत्तर के सम्बन्ध में यह बताने की कृपा करेंगे।

(क) क्या पशुओं के प्रति निर्दयता निवारण समिति द्वारा प्रस्तुत रिपोर्ट पर इस बीच विचार कर लिया गया है।

(ख) यदि हां, तो क्या समिति की सिफारिशों और उन पर किये गये निर्णयों का एक विवरण सभा-घटन पर रखा जायेगा;

(ग) इस रिपोर्ट के सम्बन्ध में विभिन्न राज्य-सरकारों की प्रतिक्रिया क्या है; और

(घ) यदि उपरोक्त भाग (क) का उत्तर नकारात्मक हो, तो विलम्ब के क्या कारण हैं ?

कृषि उपमंत्री (श्री मो० बे० कृष्णप्पा) (क) से (घ). सभा की टेबल पर एक विवरण रख दिया गया है। [दक्षिण परिशिष्ट ६ अनुबन्ध संख्या १४]

श्री भक्त दर्शन . अध्यक्ष महोदय, इससे पहले कि मैं अपना पूरा प्रश्न पूछूँ, आपकी आज्ञा से मैं एक व्यवस्था का प्रश्न प्वाइंट ऑफ़ ऑर्डर रज करना चाहता हूँ और वह यह है कि यह रिपोर्ट जो इस कमेटी की है यह मंसूद् की लाइब्रेरी में १३-१-५८ को पहुँच गई थी और सदन की मेज पर १७-३-५८ को यह रखी गई तो क्या यह उचित होगा कि जब तक यह रिपोर्ट सदन की मेज पर न रखी जाय तब तक वह पार्लियामेंट की लाइब्रेरी में पहुँचा दी जाय ?

**Mr. Speaker:** Why is there so much delay? Only on the 17th March it was placed on the Table.

**The Minister of Food and Agriculture (Shri A. P. Jain):** We had got a few copies of the printed report and therefore, we took the earliest opportunity to place it in the library. When we got more copies, we placed it on the Table of the House.

**Shri Braj Raj Singh:** Is it proper that it should be placed in the library earlier than on the Table of the House?

**Shri Tangamani:** Only on the 17th March it was placed on the Table of the House.

**Mr. Speaker:** When was it placed in the library?

**Shri Bhakt Darshan:** On 13th January, 1958. It was placed on the Table of the House on the 17th of March.